

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:981  
ANSWERED ON:28.11.2006  
REQUEST FROM KERALA FOR SETTING UP OF SEZS  
Karunakaran Shri P.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

(a) whether any request from Government of Kerala is received to include Kerala in the lists of States classified as Special States eligible for relaxed area requirements for setting up Special Economic Zones as per the SEZ Rule, 2006; and

(b) if so, whether any action taken thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

a) : No such proposal has been received from Government of Kerala.

b) Does not arise.